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Title: Introduction of the Damodar Valley Corporation (Amendment) Bill, 2007.

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE): Sir, I beg to move for leave to introduce a Bill further to amend the Damodar Valley Corporation Act, 1948.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Damodar Valley Corporation Act, 1948."

*The motion was adopted.*

SHRI SUSHILKUMAR SHINDE : I introduce the Bill.

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